

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
(IB)-1016(PB)/2020

IN THE MATTER OF:

Anil Singh & Others
v.
Idea Builders Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 12.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner -

For the Respondent

ORDER

Corporate debtor is not present. List this matter on 09.12.2020 with a peremptory direction to the corporate debtor to appear and argue the matter, failing which the matter will be decided based on the averments of the petition.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)